## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 279 OF 2016 & IA NO. 576 OF 2016

Dated: 19<sup>th</sup> December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd.

.... Appellant(s)

Vs.

**Central Electricity Regulatory Commission & Ors.** 

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Tushar Mathur

Counsel for the Respondent(s) : Mr. Mridul Chakravary

Mr. Pallav Mongia for R-4

Ms. Divya Chaturvedi

Mr. Prateek Gupta for R-2 & 3

## **ORDER**

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on <u>08.03.2018</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd